



Government of Jammu and Kashmir
Department of Food, Civil Supplies & Consumer Affairs
Civil Secretariat, J&K, Jammu/Srinagar

Notification

Jammu, the 13th August, 2024

S.O. **393**.-In exercise of the powers conferred by section 3 of the Essential Commodities Act, 1955 (10 of 1955) read with clause 9 of the Targeted Public Distribution (Control) Order, 2015 issued by the Government of India in the Ministry of Consumer Affairs, Food and Public Distribution published as G.S.R 213 (E) dated 20th of March, 2015, the Government of Jammu and Kashmir hereby make the following amendments in the Jammu and Kashmir Targeted Public Distribution (Control) Order, 2023; namely:-

1. In sub-clause (1) of clause 3, the following proviso shall be added; namely:-

"Provided that in respect of Kashmiri/Jammu Migrants, such ration cards shall be issued by or on the recommendations of Relief & Rehabilitation Commissioner (M)".

2. In sub-clause (1) of clause 5, the following proviso shall be added; namely:-

"Provided that in respect of Kashmiri/Jammu Migrants, applications for such purpose(s) shall be submitted to the Relief & Rehabilitation Commissioner (M)".

3. In clause 6, the following proviso shall be added; namely:-

"Provided that in respect of Kashmiri/Jammu Migrants, such ration cards shall be issued by the Relief & Rehabilitation Commissioner (M) or on the recommendations of the Relief & Rehabilitation Commissioner (M)".

By order of the Government of Jammu and Kashmir.

Sd/-

(Zubair Ahmad) JKAS

Commissioner Secretary to the Government

No: FCSCA-Estt/121/2024-09 (E-7487015)

Dated:13-08-2024.

Copy to the:-

1. All Financial Commissioners (Additional Chief Secretaries).

2. Director General of Police, J&K.
3. Director General, J&K Institute of Management, Public Administration and Rural Development.
4. All Principal Secretaries to the Government.
5. Principal Secretary to the Lieutenant Governor.
6. Principal Secretary to the Government, Department of DMRRR.
7. Principal Resident Commissioner, J&K Government, New Delhi.
8. All Commissioner/Secretaries to the Government.
9. Chief Electoral Officer, J&K.
10. Joint Secretary (Jammu, Kashmir and Ladakh), Ministry of Home Affairs, Government of India.
11. Joint Secretary, Ministry of Consumer Affairs, Food & Public Distribution, Department of Food & Public Distribution, GoI.
12. Divisional Commissioner, Kashmir/Jammu.
13. All Secretaries to the Government.
14. Director, Archives, Archaeology and Museums, J&K.
15. All Deputy Commissioners
16. Director, Information, J&K.
17. Director, FCS&CA, Jammu/Kashmir.
18. Relief & Rehabilitation Commissioner (M), J&K.
19. General Manager, Government Press, Jammu/Srinagar Director Information, J&K.
20. Private Secretary to the Chief Secretary.
21. Private Secretary to Commissioner/Secretary to the Government, Department of FCS&CA.
22. Incharge Website.
23. Stock file.

(Rajinder Kumar)

Under Secretary to the Government

Rajinder Kumar
13.8.24